

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 246 of 2012 &
IA Nos. 401 & 402 of 2012**

Dated : 16th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Tata Power Co. Ltd.

... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s):

**Mr. Krishnan Venugopal, Sr. Adv.
Mr. Sitesh Mukherjee
Ms. Anusha Nagarajan
Mr. Avijeet Kr. Lala**

Counsel for the Respondent(s):

**Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar and
Mr. Hasan Murtaza for R.2
Mr. Buddy A. Ranganadhan,
Mr. Arijit Maitra and
Ms. Richa Bharadwaja for R-1**

ORDER

Post for further hearing on **18.1.2013 at 2.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/sm